

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3829
ANSWERED ON:02.12.2010
POLICY ON OPERATION OF HELICOPTERS
Deora Shri Milind Murl

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government is working on a policy to allow helicopters to fly along air corridors in cities in the country;
- (b) if so, the details thereof and the reasons therefor;
- (c) the suggested time-frame for implementation of the policy;
- (d) whether a separate heliport authority is also being planned; and
- (e) if so, the intended benefits to helicopter tourism from the above initiative?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

- (a), (b) and (c):- In order to reduce helicopter flying time while operating through busy airports and to avoid their queuing up for landing and takeoff along with fixed wing aircraft, separate flight corridors for helicopters have already been established for Delhi and Mumbai airports by Airports Authority of India in Aeronautical Information Publication of March, 2010. Airspace Management is an ongoing process and whenever traffic congestion is felt at any airport, routes are formulated for such airports as well.
- (d):- There is no such proposal.
- (e):- Does not arise.